

- (b) Annual Accounts of the Delhi Development Authority (DDA), New Delhi, for the year 2018-19, and the Audit Report thereon.
 - (c) Review by Government on the working of the above Authority.
- (2) Statement (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) above.
- [Placed in Library. *See* No. L.T. 2887/17/20]

III. A copy each (in English and Hindi) of the following papers:—

- (a) Annual Report and Accounts of the Air India Assets Holding Limited, New Delhi, for the year 2018-19, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon, under sub-section (1) (b) of Section 394 of the Companies Act, 2013.
 - (b) Statement by Government accepting the above Report.
- [Placed in Library. *See* No. L.T. 2570/17/20]

- IV. (a) Annual Report and Accounts of the Lakshadweep Building Development Board (LBDB), Kavaratti, for the year 2018-19, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Board.
 - (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above. [Placed in Library. *See* No. L.T. 2888/17/20]

I Report and Accounts (2018-19) of IWAI, Noida, Uttar Pradesh and related papers

II Report and Accounts (2018-19) of SPFO, Mumbai and related papers

SHRI V. MURALEEDHARAN: Sir, on behalf of my colleague, Shri Mansukh Mandaviya, I lay on the Table:—

- I.(1) A copy each (in English and Hindi) of the following papers, under Section 24 of the Inland Waterways Authority of India Act, 1985:—
- (a) Annual Report and Accounts of the Inland Waterways Authority of India (IWAI), Noida, Uttar Pradesh, for the year 2018-19, together with the Auditor's Report on the Accounts.

- (b) Review by Government on the working of the above Authority.
- (2) Statement (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) above.

[Placed in Library. *See* No. L.T. 2889/17/20]

II. A copy each (in English and Hindi) of the following papers:—

- (a) Fifty-third Annual Report and Accounts of the Seamen's Provident Fund Organisation (SPFO), Mumbai, for the year 2018-19, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Organization.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. *See* No. L.T. 2571/17/20]

I. Report and Accounts (2018-19) of TSPL, Karnataka and related papers

II. Report and Accounts (2018-19) of NATRIP, New Delhi and related papers

SHRI V. MURALEEDHARAN: Sir, on behalf of my colleague, Shri Arjun Ram Meghwal, I lay on the Table: —

I.(1) A copy each (in English and Hindi) of the following papers, under sub-section (1) (b) of Section 394 of the Companies Act, 2013:—

- (a) Fifty-ninth Annual Report and Accounts of the Tungabhadra Steel Products Limited (TSPL), Karnataka, for the year 2018-19, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
- (b) Statement by Government accepting the above Report.

(2) Statement (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) above.

[Placed in Library. *See* No. L.T. 2485/17/20]

II. A copy each (in English and Hindi) of the following papers:—

- (a) Annual Report and Accounts of the National Automotive Testing and R&D Infrastructure Project (NATRIP), New Delhi, for the year 2018-19, together with the Auditor's Report on the Accounts.